

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
FRIDAY 27TH JANUARY 2023/ 7TH MAGHA 1944**

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CHIEF JUSTICE'S COURT	S. MANIKUMAR, CJ. & MURALI PURUSHOTHAMAN, J.	ADMN. O.Ps/W.Ps(C) - PUBLIC INTEREST LITIGATION, KERALA LOK AYUKTA MATTERS AND & HG. HUMAN RIGHTS COMMISSION MATTERS & SPECIFICALLY ORDERED CASES.
3A	K.VINOD CHANDRAN & C. JAYACHANDRAN, JJ.	ADMN. W.As-CO-OPERATIVE SOCIETY MATTERS, ABKARI MATTERS, POLICE PROTECTION & & HG. POLICE HARASSMENT, COMPANY APPEALS, ARBITRATION APPEALS, AFA, MFA, INS. APPEALS, O.P(FT) & SPECIFICALLY ORDERED CASES. HG. A.Ss/R.F.As UPTO 2014.
6D	S.V. BHATTI & T.R. RAVI, JJ.	ADMN. W.As-CO-OPERATIVE SOCIETY MATTERS(SERVICE), LABOUR, SERVICE (NOT MENTIONED & HG. ELSEWHERE), O.Ps/W.Ps(C):-CAT & KAT & SPECIFICALLY ORDERED CASES.
6A	ALEXANDER THOMAS & C.S. SUDHA, JJ.	ADMN. DB CRIMINAL MATTERS (INCLUDING OFFENCES AGAINST WOMEN & CHILDREN), HABEAS & HG. CORPUS MATTERS INCLUDING PREVENTIVE DETENTION (EXCEPT COFEPOSA) & SPECIFICALLY ORDERED CASES.
7E	A.MUHAMED MUSTAQUE & SHOBA ANNAMMA EAPEN , JJ.	ADMN. D.B. CIVIL MATTERS, LAND ACQUISITION APPEALS, F.A(ADMIRALTY) AND F.A.O & HG. (ADMIRALTY), W.As.- MISCELLANEOUS MATTERS NOT MENTIONED ELSEWHERE, D.B. CONTEMPT MATTERS & SPECIFICALLY ORDERED CASES.
3B (AT 11:30 A.M.)	A.K. JAYASANKARAN NAMBIAR, J.	ADMN. CONTEMPT CASES (CIVIL) & PART HEARD MATTERS. & HG.
3B (AT 1:45 P.M.)	A.K. JAYASANKARAN NAMBIAR & GOPINATH P., JJ.	ADMN. D.B TAX MATTERS INCLUDING W.As, O.Ps. UNDER ART.227 AGAINST ORDERS OF THE & HG. KERALA VALUE ADDED TAX/AGRICULTURAL INCOME TAX AND SALES TAX APPELLATE TRIBUNAL, MATTERS RELATING TO COMMERCIAL APPELLATE DIVISION, W.As:- ELECTRICITY MATTERS, WAQF TRIBUNAL & WAQF BOARD MATTERS, REVISION PETITIONS UNDER THE WAQF ACT & SPECIFICALLY ORDERED CASES.
4A	ANIL K. NARENDRAN & M.R. ANITHA, JJ.	ADMN. MATRIMONIAL APPEALS, M.F.As(G&W), R.Ps.(JJ) & O.Ps./W.Ps.(C) IN RESPECT OF CASES & HG. BEFORE THE FAMILY COURTS, DEVASWOM BOARD MATTERS, HABEAS CORPUS MATTERS AND PREVENTIVE DETENTION UNDER COFEPOSA & SPECIFICALLY ORDERED CASES.
4A (AT 3:00 P.M.)	ANIL K. NARENDRAN, J.	ADMN. CONTEMPT CASES (CIVIL) & REVIEW PETITIONS. & HG..
2C	P. B. SURESH KUMAR & ZIYAD RAHMAN A.A., JJ.	ADMN. O.Ps/W.Ps(C)- MATTERS RELATING TO FEE DISPUTES IN RELATION TO SELF FINANCING & HG. COLLEGE ADMISSION COVERED BY ACT 19/2006 & 15/2017, M.F.A (KME), W.As.-KERALA EDUCATION ACT & RULES (INCLUDING SERVICE), UNIVERSITY SERVICE MATTERS (INCLUDING TEACHING AND NON-TEACHING STAFF OF AIDED AND PRIVATE SCHOOLS & COLLEGES), CRP (UT), R.C.REV., O.PS.- BUILDING LEASE AND RENT CONTROL ACT & SPECIFICALLY ORDERED CASES. HG. D.B. CIVIL MATTERS.
4B	SHAJI P. CHALY, J.	ADMN. O.Ps/W.Ps(C):- MISCELLANEOUS MATTERS NOT MENTIONED ELSEWHERE & SPECIFICALLY & HG. ORDERED CASES.
2E	ANU SIVARAMAN, J.	ADMN. O.Ps/W.Ps(C):- PANCHAYAT RAJ ACT, MUNICIPALITY ACT, POLLUTION CONTROL BOARD MATTERS, MMDR ACT, PADDY AND WETLAND ACT, LAND UTILIZATION ORDER, EXPLOSIVES ACT AND RULES AND REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
7B	RAJA VIJAYARAGHAVAN V., J.	ADMN. O.Ps./W.Ps.(C):- POLICE PROTECTION & POLICE HARASSMENT & SERVICE MATTERS NOT & HG. MENTIONED ELSEWHERE INCLUDING REVENUE RECOVERY IN THE ABOVE MATTERS. ADMN. O.Ps./W.Ps.(C):-DATE OF BIRTH CORRECTION (OTHER THAN SERVICE), PENSION (OTHER & HG. THAN SERVICE), ABKARI ACT, MOTOR VEHICLES ACT, K.S.R.T.C. MATTERS (EXCLUDING SERVICE), STREET VENDORS (PROTECTION OF LIVELIHOOD AND REGULATION OF STREET VENDING) ACT-2014, MAINTENANCE AND WELFARE OF PARENTS AND SENIOR CITIZENS ACT-2007, ELECTRICITY MATTERS, LABOUR, PASSPORT ACT, RTI ACT INCLUDING REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
2D	MARY JOSEPH, J.	HG. ELECTION PETITIONS, CRL. APPEALS FROM 2016 TO 2019 INCLUDING DEFECT. M.A.C.As UPTO 2014 INCLUDING DEFECT & SPECIFICALLY ORDERED CASES.
1B	SATHISH NINAN, J.	ADMN. O.Ps./W.Ps.(C):-UNIVERSITY MATTERS INCLUDING ADMISSION TO SELF FINANCING & HG. COLLEGES AND AFFILIATION/APPROVAL, SERVICE MATTERS RELATING TO TEACHING & NON TEACHING STAFF OF COLLEGES, K.S.R.T.C MATTERS(SERVICE), CO-OPERATIVE SOCIETIES MATTERS (SERVICE) AND REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES. ADMN. S.As./R.S.As., M.S.As.,E.S.As/Ex.S.As & MSA (FS) . & PETN.

(Contd...../-)

5A	DEVAN RAMACHANDRAN, J.	ADMN. ADMIRALTY SUITS, O.P(ICA), E.P(ICA), O.P(ATE), M.A.C.As, INS.APPEALS AND L.A.As & & HG. COMPANY CASES AVOIDED BY PVKK(J) & SPECIFICALLY ORDERED CASES. HG.: S.As/R.S.As UPTO 2015 INCLUDING DEFECT. ADMN. ARBITRATION REQUESTS, ARBITRATION PETITIONS, COMPANY CASES. & PETN.
5B	P. SOMARAJAN, J.	ADMN. ELECTION PETITIONS, & HG. A.S./R.F.As, ARBITRATION APPEALS, ORIGINAL SUITS, O.Ps/W.Ps.(C) DIVORCE & PROBATE, C.M.As/F.A.Os, E.F.As./Ex.F.As, M.F.As & SPECIFICALLY ORDERED CASES. HG.- M.A.C.As-2017 ONWARDS INCLUDING DEFECT.
8A	V.G. ARUN, J.	ADMN. S.B CRIMINAL MATTERS UNDER ABKARI ACT, NDPS ACT, N.I. ACT, SC/ST (PREVENTION OF & HG. ATROCITIES) ACT, FOREST OFFENCES AND SEC.125 CRPC MATTERS INCLUDING R.Ps(F.C.) AND O.Ps./W.Ps.(C)/W.Ps(CRL.) UNDER ART.226/227 IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES. ADMN. S.B. CRIMINAL MATTERS NOT MENTIONED ELSEWHERE, O.Ps/W.Ps(C)/W.Ps(CRL.) UNDER & PETN. ART.226/227 IN THE ABOVE MATTERS.
7A	C.S.DIAS, J.	ADMN. C.R.Ps., TRANSFER PETITIONS (CIVIL) & O.Ps/W.Ps(C) UNDER ART.226/227 IN PENDING & HG. LOWER CIVIL COURT/TRIBUNAL MATTERS & SPECIFICALLY ORDERED CASES. ADMN. O.Ps/W.Ps(C):- KERALA EDUCATION ACT & RULES (INCLUDING SERVICE), SERVICE & PETN. MATTERS RELATING TO TEACHING & NON TEACHING STAFF OF AIDED AND PRIVATE SCHOOLS, THE RIGHT OF CHILDREN TO FREE AND COMPULSORY EDUCATION ACT AND REVENUE RECOVERY IN THE ABOVE MATTERS.
2B (AFTER D.B SITTING)	T.R. RAVI, J.	ADMN. O.Ps./W.Ps(C):- TAX MATTERS, BIFR, DEBT RECOVERY TRIBUNAL, SARFAESI & RDBI ACT & HG. MATTERS AND REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
1A	GOPINATH P., J.	ADMN. O.Ps./W.Ps.(C):- CO-OPERATIVE SOCIETIES MATTERS (EXCLUDING SERVICE), LAND LAWS & HG. NOT MENTIONED ELSEWHERE, STAMP ACT, REGISTRATION ACT, TRANSFER OF REGISTRY RULES, SURVEY AND BOUNDARIES ACT INCLUDING REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES.
3C (AFTER D.B SITTING)	ZIYAD RAHMAN A.A., J.	ADMN. BAIL APPLICATIONS INVOLVING OFFENCES AGAINST WOMEN AND CHILDREN & & HG. SPECIFICALLY ORDERED CASES. HG. CRIMINAL MISCELLANEOUS CASES INCLUDING DEFECT.
1D	A. BADHARUDEEN, J.	ADMN. ELECTION PETITIONS, & HG. BAIL APPLICATIONS EXCLUDING OFFENCES AGAINST WOMEN AND CHILDREN & SPECIFICALLY ORDERED CASES. HG. CRL. APPEALS FROM 2020 ONWARDS. ADMN. S.B. CRIMINAL MATTERS UNDER P.C. ACT (INCLUDING BAIL APPLICATIONS), & PETN. O.Ps/W.Ps(C)/W.Ps(CRL.) UNDER ART. 226/227 IN THE ABOVE MATTERS
1C	VIJU ABRAHAM, J.	PETN. O.Ps/W.Ps(C):- PANCHAYAT RAJ ACT, MUNICIPALITY ACT, POLLUTION CONTROL BOARD & HG. MATTERS, MMDR ACT, PADDY AND WET LAND ACT, LAND UTILIZATION ORDER, EXPLOSIVES ACT AND RULES AND REVENUE RECOVERY IN THE ABOVE MATTERS & SPECIFICALLY ORDERED CASES. HG. O.Ps/W.Ps(C) 2019 ONWARDS INCLUDING DEFECT. ADMN. S.B CRIMINAL MATTERS INVOLVING OFFENCES AGAINST WOMEN AND CHILDREN, & PETN. O.Ps./W.Ps(C)/W.Ps(CRL.) UNDER ART.226/227 IN THE ABOVE MATTERS.
3D (AFTER D.B. SITTING)	C. JAYACHANDRAN, J.	ADMN. ELECTION PETITION. & HG. HG - M.A.C.A
6A (AFTER D.B. SITTING)	C.S. SUDHA, J.	HG. CRIMINAL APPEALS.

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AMIT RAWAL,	:	
N. NAGARESH,	:	
P.V.KUNHIKRISHNAN,	:	
BECHU KURIAN THOMAS,	:	
K. BABU,	:	NOT SITTING
DR. KAUSER EDAPPAGATH,	:	
MOHAMMED NIAS C.P.,	:	
BASANT BALAJI,	:	
SOPHY THOMAS &	:	
P.G. AJITHKUMAR, JJ.	:	